

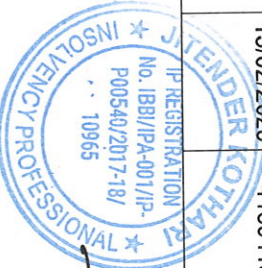
Annexure - 4

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP: 16/12/2022; List of creditors as on: 09/08/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Shriram Finance Limited (Formerly known as Shriram City Union Finance Limited)	29/12/2022	8943084	8906932	Unsecured	No	No	0.79%	NIL	NIL	36152	NIL	Note 1
2	Edelweiss Asset Reconstruction Company Limited- acting Trustee of the EARC-Trust SC-462	29/12/2022	652976937	652976937	Unsecured	No	No	57.99%	NIL	NIL	NIL	NIL	Note 1
3	CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private Limited)	07/01/2023	12907920	12907920	Unsecured	No	No	1.15%	NIL	NIL	NIL	NIL	Note 1
4	Ratnakra Bank Limited (RBL Bank)	13/02/2023	4189419	4189419	Unsecured	No	No	0.37%	NIL	NIL	NIL	NIL	Note 1



[Handwritten Signature]

5	Kotak Mahindra Prime Limited	15/02/2023	4050328	4050328	Unsecured	No	No	0.36%	NIL	NIL	NIL	NIL	NIL	NIL	Note 1
6	Suryodaya Small Finance Bank Limited	27/03/2023	4303236	4221003	Unsecured	No	No	0.37%	NIL	NIL	NIL	82233	NIL	NIL	Note 1
7	International Asset Reconstruction Company Private Limited (acting trustee of RetCo-1 Trust)	25/05/2023	4082467	4082467	Unsecured	No	No	0.36%	NIL	NIL	NIL	NIL	NIL	NIL	Note 1
8	Kanya Enterprises (Proprietor Samir Kalash HUF)	12/06/2023	1177500	1177500	Unsecured	No	No	0.11%	NIL	NIL	NIL	NIL	NIL	NIL	Note 1
9	Aishwarya Samir Wadhvani	12/06/2023	1177500	1177500	Unsecured	No	No	0.11%	NIL	NIL	NIL	NIL	NIL	NIL	Note 1
			693808391	693690006				61.61%	NIL	NIL	NIL	118385	NIL	NIL	

*Note1- Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.




Jitender Kothari
Resolution Professional of CIRP of
RNP Marketing and Cargo Private Limited
IP Regn. No. IBBI/PA-001/IP-P00540/2017-2018/10965
AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023